

(27)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

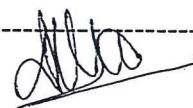
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/136/CAA/2017  
NAME OF THE TRANSFEROR : OCL INDIA LTD &  
TRANSFEROR 2  
TRANSFEROR 3  
TRANSFEROR 4  
NAME OF THE TRANSFERRE : ODISHA CEMENT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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K. MANIVANNAN

AR FOR OL



Vishnu Mohan

for Petitioner



**ORDER**

Counsel for the applicant present. Representative of the Official Liquidator  
present. Heard. Order is reserved.

<sup>-sel-</sup>  
S Vijayaraghavan  
Member (Technical)

<sup>-sel-</sup>  
K Anantha Padmanabha Swamy  
Member (Judicial)

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